

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 184/GT/2014**

**Date: 8.7.2015**

To,  
The General Manager (C&SO)  
SJVN Ltd.,  
Sharma Niwas, Below BCS,  
New Shimla, 171009 (H.P)

Sir,

Subject: Approval of tariff of Rampur Hydro Electric Project (412 MW) for the period from anticipated Date of Commercial Operation of first unit to 31.03.2019 – Extension of time for submission of approved RCE

Ref: (i) Order dated 27.1.2015 in Petition No. 184/GT/2015

(ii) Your letter No. SJVN/ C&SO/ CERC/ 15/1010 dated 24.6.2015

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With reference to letter dated 24.6.2015 on the subject mentioned above, I am directed to inform that your request for extension of time for submitting the Revised Cost Estimates of Rampur HEP duly approved by Board of Directors of SJVNL has been considered and the time for submission of the said information has been extended to **27.8.2015**.

2. You are directed to ensure that the said information is filed within the extended date as aforesaid.

**-Sd/-**  
**B. Sreekumar**  
**Deputy Chief (Law)**